

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 568/2019

James Jose, Managing Director

CGR Hallmarkers Pvt. Ltd,

Applicant

Versus

Government of India

Respondents (s)

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| 1 | Affidavit on behalf of the Joint Committee in compliance of the order dated 5/8/2019 passed by the National Green Tribunal , Principal Bench , New Delhi | |

Dated this the 30th September, 2019

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 568/2019

In the matter of :

James Jose, Managing Director

CGR Hallmarkers Pvt. Ltd,

Applicant (s)

Versus

Government of India

Respondents (s)

AFFIDAVIT ON BEHALF OF THE JOINT COMMITTEE IN
COMPLIANCE OF ORDER DATED 5 TH AUGUST 2019 IN ORIGINAL
APPLICATION NO. 568/2019

MOST RESPECTFULLY SHOWETH :

I, M.P. THRIDEEP KUMAR, aged 54 years ,S/o late M.K. Purushothaman, Environmental Engineer-1, Head office, Kerala state Pollution Control Board, Thiruvananthapuram, Kerala on behalf of the Joint Committee herein do hereby solemnly affirm and state on oath as under :-

1. That as per the order dated 5/08/2019 of the Hon'ble National Green Tribunal in O.A No 568/2019, Kerala State Pollution Control Board, is the nodal agency for coordination, compliance and for submitting a factual and action taken report in co-ordination with the Central Pollution Control Board.
2. That the Member Secretary, Kerala State Pollution Control Board, constituted a Joint Committee with (1) Dr. Deepesh.V, Scientist B, Central Pollution Control Board RD, Bengaluru and (2) Environmental Engineer-1 Head office, Thiruvananthapuram as members

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3. That on behalf of the Joint Committee an interim report was filed before the Honourable National Green Tribunal on 7 th September 2019 and requested to grant time upto 30th September 2019, for submitting final factual and action taken report as the same necessitated inspections and further actions based on the inspection findings.
4. That the Joint Committee conducted inspections, gathered required information and now is in the process of further action and compilation. As it requires a little more time, it is very humbly requested, on behalf of the committee, to grant time up to 10 th October 2019.

Dated this the 30th September, 2019

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ENVIRONMENTAL ENGINEER-1
HEAD OFFICE, KERALA STATE
POLLUTION CONTROL BOARD